

Promotion of IPS Cadre Officers in Tamil Nadu to I.G. and Additional I.G. of Police

4139. SHRI N. DENNIS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of officers borne in the I.P.S. cadre serving in Tamil Nadu promoted to the rank of (i) Inspectors-General of Police (ii) Additional Inspectors-General of Police; and

(b) whether the Central Government have been consulted in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Government of Tamil Nadu have reported that there are 8 officers borne on the Indian Police Service Cadre serving in Tamil Nadu who are holding the posts in the rank of Inspector General of Police. In addition to these, 1 officer is holding an ex-cadre post of Director General of Police, a post recently created by the State Government above the rank of Inspector General of Police. It has also been mentioned by the State Govt. that there are 6 IPS officers who are holding posts in the rank of addl. Inspector General of Police in the State.

(b) The Government of Tamil Nadu have sought the concurrence of the Govt. of India with reference to temporary addition of the posts of Director General of Police and two more Inspector General of Police to the Indian Police Service Cadre of the State. The matter is under consideration of the Government of India. It is not necessary for the State Government to consult the Government of India in matters relating to promotions and appointments of IPS officers in the State Cadre.

Non-utilisation of Budget Allocations made to Dadra and Nagar Haveli

4140. SHRI UTTAMBHAI H. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that allocations made in the Budget during 1975 to 1980 on various heads for the Union Territory of Dadra and Nagar Haveli is not being utilised or not being spent as allotted under various heads ;

(b) if so, the reasons thereof ;

(c) the details of such amount (head-wise) which have not been spent/utilised/lapsed or transferred to various different heads ; and

(d) what action has been taken or is proposed to be taken for its full utilisation of each year and under each head ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The figures of actual expenditure upto 1978-79 under various heads are available in the Demands for Grants of this Ministry and the reasons for major variations are available in the Appropriation Accounts already laid before the Lok Sabha and those for 1979-80 are not ready and will be laid before the Lok Sabha in due course. However, the provisional figures for the Grant as a whole reveal a saving of Rs. 1577169 in 1979-80 as compared to Rs. 52,14,204 in 1975-76 Rs. 62,91,559 in 1976-77, Rs. 22,26,609 in 1977-78 and Rs. 30,08,740 in 1978-79.

(d) Every endeavour is made to ensure that the amounts provided in the budget under the various heads are fully utilised.

असैनिक सेवा में भूतपूर्व सैनिकों को नियुक्त करना

4141. श्री राम सिंह शक्थि : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पेंशन पाने वाले भूतपूर्व सैनिकों की सेवाओं का उनको असैनिक सेवाओं में नियुक्त करके उपयोग कर रही है ;

(ख) क्या उनके वर्तमान वेतनमानों तथा पेंशन से पहले के उनके वेतनमानों के बीच कोई अन्तर है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) यदि भाग (क) और (ख) का उत्तर स्वीकारात्मक हो, तो वेतनमानों की यह असमानता कब तक दूर की जाएगी ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज बी० पाटिल) : (क) से (ग) केन्द्र सरकार/सरकारी क्षेत्र के बैंकों के ग्रुप 'ग' में 10 प्रतिशत और ग्रुप 'घ' में 20 प्रतिशत रिक्त स्थान भूतपूर्व